

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 208  
IB-2924/ND/2019**

**IN THE MATTER OF:**

**Mr. Naveen Sachdeva (M/s. Jay Packaging)**

**...PETITIONER**

**Vs.**

**M/s. Magppie International Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 09.07.2021  
(Virtual Hearing)**

**Coram:**

**DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational Creditor :**

**For the Respondent/Non-applicant**

**:Ms. Garima Sharma, Advocate for  
Suspended Board of Directors, in  
IA No. 1359/2021, IA No.  
1338/2021 and IA No. 1324 of  
2021.**

**For the Resolution Professional**

**:Mr. P.B.A. Srinivasan, Mr. Arjun  
Kumar Pandey, Advocates.**

**ORDER**

**IA No. 1359/2021 and 1324/2021**

Heard the submissions made by the learned counsel for the applicant as well as learned counsel for the non-applicant. The non-applicant has submitted that replies have been filed but on an examination, the same have been not traceable on the e-portal. Therefore, the counsel is directed to contact the



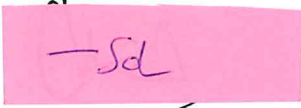
(Anjula)



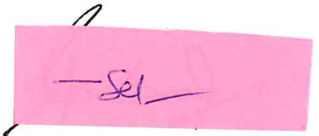
Registry or file a fresh copy of the reply to facilitate the completion of the pleadings in the matter.

**IA No. 1338/2021**

Learned counsel for the non-applicant has submitted that the reply has been filed yesterday, but the same has not come on the e-portal of the Tribunal. Therefore, let this matter be posted after two weeks on **17<sup>th</sup> of August, 2021.**

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**(Hemant Kumar Sarangi)**  
**Member (T)**

A pink rectangular redaction box covering the signature of P.S.N. Prasad. The signature is written in purple ink and appears to be "P.S.N. Prasad".

**(P.S.N. Prasad)**  
**Member (J)**